

Central Administrative Tribunal, Principal Bench

(A)

Original Application No.2897 of 2002
M.A.No.1230/2003

New Delhi, this the 23rd day of September, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member (A)

Shri Anil Kumar Bhardwaj,
S/o Shri O.P. Bhardwaj,
R/o Staff Quarters,
Military Farm No.2
Mawana Road, Meerut Cantt,
Meerut

.... Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Union of India through
The Secretary,
Ministry of Defence,
South Block, New Delhi
2. Deputy Director General (MF)
QMG Branch, Army Headquarters,
West Block No. III, Wing No. VII
R.K. Puram, New Delhi-66
3. Brig. V.P. Singh,
Deputy Director General (MF)
QMG Branch, Army Headquarters,
West Block No. III, Wing No. VII
R.K. Puram, New Delhi-66

.... Respondents

(By Advocate: Shri Mohar Singh)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

The applicant by virtue of the present application is seeking that he should be granted the first financial upgradation in terms of the Assured Career Progression Scheme (ACP Scheme) dated 9.8.99 and if found fit, the financial upgradation should be given from that date.

2. Our attention has been drawn towards the order passed dated 3.6.2003 which indicates that first financial upgradation has been accorded to the applicant from

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22.4.2003.

(15)

3. The short question, therefore, that has been agitated is that according to the applicant, he should be given the said benefit from 9.8.99 when the ACP Scheme was enforced. In this regard, on the record, there is no order purported to have been passed allowing or disallowing the benefit from that date.

4. This being the position, we dispose of the present application with a direction that the claim of the applicant for the ACP Scheme benefit i.e. the first financial upgradation may be considered from 9.8.99 and a speaking order in this regard may be passed preferably within six months of the receipt of the certified copy of the present order and should be communicated to the applicant.

M.A.1230/2003 is also disposed of.

R.K.Upadhyaya

(R.K. Upadhyaya)
Member (A).

V.S. Aggarwal

(V.S. Aggarwal)
Chairman.

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